



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 31st December, 2019

No. LGL.49/2011/139.— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 26th December, 2019 is hereby published for general information.

ASSAM ACT NO. XXI OF 2019

(Received the assent of the Governor on 26th December, 2019)

**THE ASSAM WOMEN'S UNIVERSITY
(AMENDMENT) ACT, 2019**

**AN
ACT**

to amend the Assam Women's University Act, 2013

Preamble

Whereas it is expedient to amend the Assam Women's University Act, 2013, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
No. XXII of
2013

It is hereby enacted in the Seventieth Year of the Republic of India as follows :-

**Short title,
extent and
commencement.**

1. (1) This Act may be called the Assam Women's University (Amendment) Act, 2019.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of
section 8**

2. In the principal Act, in section 8, in sub-section (1), for the words "Chief Minister", the word "Governor" shall be substituted and the proviso thereof shall be deleted.

S. M. BUZAR BARUAH,

Commissioner & Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.